

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 12.10.2018 (Friday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No.365 of 2017	VenkatSudhakarSattur Vs. Dictasol (India) Pvt. Ltd.& Ors.	Dr. K. S. Ravichandran S. Manjula Devi	B. V. Satish
2.	Comp. App. (AT) No. 97 of 2018	Synthite Industries Ltd. Vs. Plant Lipids (P) Ltd. &Ors. With	GouthamShivshankar	A. Karthik (R1), Prasanna. S (R2- R6)
3.	Comp. App. (AT) No. 98 of 2018	Synthite Industries Ltd. Vs. Aromatic Ingredients (P) Ltd. &Ors.	GouthamShivshankar	A. Karthik (R1), Prasanna. S (R2- R6)

For Admission (After Notice)

4.	Comp. App. (AT) 247 of 2018	AkulaNagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R-1)
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A. I. S. Cheema
11/10/2018

By Order
11.10.18
Joint Registrar